

Sanctioned quantity of cotton for export

†1692. SHRI RAM JETHMALANI:
SHRI RAVI SHANKAR PRASAD:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government has decided to export a limited quantity of cotton in the year 2010, 2011 keeping in view the demand of consumption in the textile sector in country;

(b) if so, the sanctioned quantity of cotton for export;

(c) whether the responsibility of this export has been given to certain institutions and individuals; and

(d) if so, the details of institutions and individuals and the quantity of cotton assigned to each for the export?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir. For cotton season 2010-11 the exportable surplus has been identified as 55 lakh bales. There would be no registration after the exportable surplus is registered.

(c) No, Sir.

(d) Question does not arise in view of 'c' above.

National fibre policy

1693. SHRI SANJAY RAUT:
SHRI GOVINDRAO ADIK:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Government is contemplating to announce the National Fibre Policy;

(b) if so, what has prompted Government to propose a National Fibre Policy; and

(c) by when this policy will be out?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) to (c) Yes, Sir. The Government has approved the draft report of National Fibre Policy and it has been placed in the public domain.

The National Fibre Policy has been designed with a decadal perspective of 2010-20, to place India firmly on the World Fibre map by strengthening the existing

†Original notice of the question was received in Hindi.

policy framework and providing institutional and technological support for rapid fibre growth in the country.

Non availability of cotton despite bumper crop

1694. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Textile Industry is not getting adequate cotton for its consumption despite the projection of a bumper crop of 325 lakh bales in the cotton season 2010-11;

(b) what are the reasons for the sudden increase in cotton prices; and

(c) what measures Government proposes to take to stabilize cotton prices, without harming the interests of growers?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES
(SHRIMATI PANABAKA LAKSHMI): (a) No, Sir.

(b) Cotton prices rose in accordance with market fundamentals.

(c) To stabilize cotton prices without harming the interest of the growers, Government has put in place a cotton security policy comprising of the following measures in the cotton season 2010-11:—

(i) Registration of cotton export contracts would commence from October 1, 2010.

(ii) Actual exports would commence from November 1, 2010-11

(iii) The exportable surplus is identified as 55 lakh bales.

(iv) There would be no registration after the exportable surplus is registered.

Need to speed up disbursement of subsidy under TUFS

1695. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government is committed to give interest subsidy under the Technology Upgradation Fund Scheme for the Textile Industry;

(b) if so, the amount of subsidy disbursed so far;

(c) whether it is a fact that subsidy disbursement is taking unduly long which is harming the beneficiaries; and

(d) what steps Government proposes to take to speed up disbursement?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES
(SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir.